

(d) No. Sir.

(e) and (f). The year-wise expenditure as available upto 1994-95 vis-a-vis the approved outlay in the Eighth Plan is as follows :

Rs. Crores		
	Approved outlay	Actual Expenditure
1992-93	14943.90	12157.37
1993-94	16419.91	14773.08
1994-95	18455.45	15671.81 (RE)

Nathapa Jhakkodi Power Project

2316. SHRI K.D. SULTANPURI : Will the PRIME MINISTER be pleased to state :

(a) the names of cement manufacturers from whom purchases are being made for Nathapa-Jhakkodi (NJPC) project;

(b) the names of firms to whom contracts have been awarded for the construction of residential quarters from its employees;

(c) the number and types of quarters being constructed and expenditure to be incurred therein; and

(d) whether any advance payment has been made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Purchases from the following cement manufacturers are being made by Nathapa Jhakkodi Power Corporation (NJPC) for Nathapa Jhakkodi Hydroelectric Project :

1. M/s. H.P. Civil Supplies Corporation, Shimla (H.P.)
2. M/s. Cement Corporation of India, Chandigarh;
3. M/S. Renuka Cements Ltd., Paonta Sahib (H.P.);
4. M/s. Gujarat Ambuja Cement, Chandigarh, and
5. M/s. Grasim Industries Ltd., Unit Vikram Cement, Chandigarh.

(b) to (d). The details of the number, types of quarters, expenditure to be incurred therein and the firms to whom contracts have been awarded by NJPC for construction of residential quarters for its employees are given below:

Type of quarters	No. of quarters	Expenditure involved (Rs. in lakhs)
1	2	3
Type-A	276	}
Type-B	54	

1	2	3
Type-C	92	}
Type-D	8	
Non-family (Type A, B, C&D)	306	
Shelter Huts	144	221.00
Labour Sheds	20	13.00

Names of firms :

1. M/s. Utility Engineering (India) Limited, New Delhi;
2. M/s. Astra Construction Private Limited, New Delhi;
3. M/s. United Enterprises, New Delhi;
4. M/s. Hythro Power Corporation, New Delhi;
5. M/s. Timber Trail Construction Private Limited, Parwanoo;
6. M/s. Chander Shekar & Company, Camp Jhakkodi;
7. M/s. S.R. Mahajan, Government Contractor, Nairchouk, District Mandi (H.P.);
8. M/s. Kundan Lal Hari Ram and Company, Camp Jhakkodi;
9. M/s. Ashok Kumar Bhutt, Government Contractor, Camp Jhakkodi;
10. M/s. Roshan Lal Pandit, Government Contractor, Camp Jhakkodi;
11. M/s. Shri O.P. Mehara, Government Contractor, Camp Jhakkodi;
12. M/s. Shykka Cooperative Limited and Construction Society, Shimla.
13. M/s. Shri Ajay Sood, Government Contractor, Shimla;
14. M/s. Shri Mohinder Lal, Government Contractor, Camp Jhakkodi; and
15. M/s. P.K. Construction Company, Camp Jhakkodi.

Advance payment in the form of mobilisation advance as stipulated in the contract has been paid to these contractors.

[English]

Making Inventory of Property of Kashmiri Migrants

2317. SHRI MOHAN RAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether the Jammu and Kashmir Government has taken some steps from making an inventory of

properties left behind in the Kashmir valley by the Kashmiri people who had to migrate to other parts of the country due to terrorist activities there:

(b) if so, the details thereof;

(c) the time by which the work of making inventory is likely to be completed; and

(d) the steps taken or proposed to be taken by the Government to protect these properties?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d). With the aim of verification of the properties of migrants, prevention of frauds and manipulation by militants or any other vested interests, the process of making an inventory of properties of migrants was started. A proforma was devised and migrants were asked to furnish details of their immovable property in the prescribed format. After initial scrutiny, the claims received from migrants have been sent to Divisional Commissioner, Kashmir for further verification. These claims are under investigation by the respective Deputy Commissioners and a Special Cell has been set up under the Relief Commissioner, Jammu to monitor progress of verification of claims. In addition to the general strengthening of area security, local police and Revenue authorities also keep a close watch on immovable properties of the migrants.

Indira Awas Yojana

2318. DR. KRUPASINDHU BHOI :

SHRI KESHAB MAHANTA :

SHRI P.S. GADHAVI :

DR. ARUN KUMAR SARMA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of allocation, expenditure,

achievements of different States under Indira Awas Yojana during the last three years, Year-wise;

(b) whether the Government propose to enhance the estimate for constructing every unit of house under Indira Awas Yojana;

(c) if so, the steps taken in that direction; and

(d) number of proposals received from the each State under the scheme, accepted out of them, and amount provided, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CANDRADEO PRASAD VARMA) : (a) The details of allocation, expenditure, achievements under Indira Awas Yojana (IAY) State-wise during the last three years are given in the statement enclosed.

(b) and (c). Yes, Sir. The ceiling on assistance for construction of houses of various elements of a single IAY house have been enhanced and will come into effect from 1.8.1996. The revised assistance per dwelling unit is as follows :-

	Plain Area	Hill/Difficult Area
(i) Construction of houses Including sanitary latrine & smokeless chulha.	Rs. 17,500	Rs. 19,500
(ii) Cost of providing infra-structure and common facilities.	Rs. 2,500	Rs. 2,500
Total	Rs. 20,000	Rs. 22,000

(d) No proposals are invited from the States Indira Awas Yojana. However, funds for IAY are allocated on year to year basis in the ratio of 80:20 between Centre and States. During the current year, an amount of Rs. 142460.58 lakhs (inclusive of State's share) has been allocated among the States/UTs for construction of houses under Indira Awas Yojana.

STATEMENT

Resources Allocated, utilised and Houses constructed under IAY

S. No.	State/UT's	Allocation			Utilisation			Houses Constructed		
		1993-94	1994-95	1995-96	1993-94	1994-95	1995-96	1993-94	1994-95	1995-96
		(Rs. lakhs)						Units : Nos.		
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	2462.01	3334.38	10955.26	5956.77	6610.08	6317.95	44897	57483	69086
2.	Aurnachal Pradesh	32.25	32.25	99.64	26.88	26.16	56.00	120	219	420
3.	Assam	810.49	892.12	3194.94	573.08	934.47	3381.70	4304	6862	24871
4.	Bihar	4829.14	7038.69	21349.01	13664.86	7121.09	19168.71	88960	59216	114506
5.	Goa	34.85	34.85	107.65	32.22	30.07	31.51	358	329	967